

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 122
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd. Applicant/petitioners
v.
Govt. of National Capital Territory of Delhi Respondent

Order under Section 391-394 of the Companies Act, 2016

Order delivered on 13.12.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

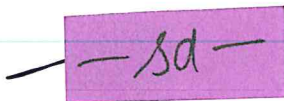
PRESENT:

For the Applicant/petitioners : Mr. Kabir Diwan, AR

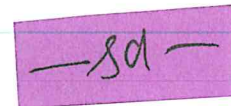
ORDER

Learned counsel for the applicant seeks and is granted time to comply with the order dated 01.11.2019 and file service affidavit to that effect.

List on 04.02.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

13.12.2019
Aarti Makker